Interim Resolution Professional / Resolution Professional : Padmanabhan Nair IBB

IBBI Registration No. IBBI/IPA-001/IP-P-02289/2020-2021/13495

Name of the corporate debtor: SHAH BROTHERS ISPAT PRIVATE LIMITED; Date of commencement of CIRP: 2nd June, 2022.; List of creditors as on: 25th July, 2022.

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Amount i | Rs.) |
|----------|------|
|----------|------|

| SI. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of | | Amount of claim | Amount of claim under | Remarks, if | |
|-----|-----------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|---|------------------------|--------------------------|---------------------|-------------------------------------|-----------------------|--------------|-----|
| No. | | Date of receipt | Amount claimed | | Nature of claim | Amount covered by security interest | | Whether related party? | % voting share in CoC | contingent claim | mutual dues, that may be set-off | not admitted | verification | any |
| 1 | Central Bank of India | 13.06.2022 | 1,70,44,77,782 | 1,70,44,77,782 | Secured | 1,70,44,77,782 | - | NO | 59.02 | NIL | NIL | 0 | - | |
| 2 | Union Bank of India | 16.06.2022 | 69,92,17,475 | 69,92,17,475 | Secured | 69,92,17,475 | - | NO | 24.21 | NIL | NIL | 0 | - | |
| 3 | Bank of Baroda | 21.06.2022 | 37,84,81,768 | 37,84,81,768 | Secured | 37,84,81,768 | - | NO | 14.13 | NIL | NIL | 0 | - | |
| 4 | State Bank of India | 16.06.2022 | 5,26,16,000 | 5,26,16,000 | Secured | 5,26,16,000 | - | NO | 1.82 | NIL | NIL | 0 | - | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| 4 | Total | | 2,83,47,93,025 | 2,83,47,93,025 | | 2,83,47,93,025 | - | | 99.18 | 0 | 0 | 0 | - | |